

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) and (b). Information is being collected.

(c) Action is being taken in such cases in the light of the merits of each case.

Officers over-staying at Ordnance and MPF, Ambarnath

4352. SHRI DAYA RAM SHAKYA: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 6800 dated 8th April, 1981 regarding officers over-staying at Ordnance and MPF, Ambarnath than their normal tenure and state:

(a) whether there were 13 officers with O.F.A. and 13 officers with MPF, Ambarnath who had completed more than three years' stay but had not been posted out; and

(b) how many have since been posted out and if not, the reasons therefore?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) Yes, Sir. It was so in March, 1981.

(b) O.F.A.—3 officers have since retired and transfer orders of 1 officer have been issued.

MPF, Ambarnath—Transfer orders of 5 officers have been issued and 3 of them have already moved.

All India Association of Defence Employees

4353. SHRI DAYA RAM SHAKYA: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 6001 on 1st April 1981 regarding All India Association of Defence Employees and state:

(a) total membership of every All India Associations/Federation which is recognised by the Ministry of Defence;

(b) the relevant rules/orders/policy while granting recognition to the above All India Association/Federations; and

(c) is it correct that several associations have not held their annual elections for the last ten years, having no membership at all but still given seats in JCM (III) and (II)?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) Information is being collected.

(b) 'Federations' of Unions of workers employed in Defence installations are granted recognition in accordance with the rules for such recognition as issued under Civilian Personnel Routine Order 63/59. All India 'Associations' were earlier recognised under the provisions of Central Civil Services (Recognition of Service Association) Rules, 1959 published under Civilian Personnel Routine Order 82/59. The said rules are presently not in operation. The new rules for recognition of 'Associations' are yet to be framed.

(c) Government have no information. If particulars are furnished, further action can be taken by Government.

Air connection of Rajkot with Delhi

4354. SHRI DIGVIJAY SINH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the six airports of Saurashtra and Kutch region, which have daily connections with Bombay have yet to be connected with Delhi;

(b) is it planned to give Rajkot such a connection; and

(c) if so, will an aircraft be allocated on this route in the current winter-schedule?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir. ..

(b) and (c). Indian Airlines has plans to provide air connection from Rajkot to Delhi via Ahmedabad in Winter 1982-83 schedule.

हिमाचल प्रदेश में पर्यटन को बढ़ावा देने के लिए सर्वेक्षण

4355. श्री दुष्मन्त बंस सुल्तानपुरी : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) हिमाचल प्रदेश के उन स्थानों के नाम क्या हैं जिनका भारत सरकार ने पर्यटन को बढ़ावा देने के लिए सर्वेक्षण किया है ; और

(ख) तदर्थ आगामी वार्षिक योजना में राज्य सरकार को कितनी धनराशि देने का विचार है और पिछली वार्षिक योजना में कितनी धनराशि दी गई थी ?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री खुर्शीद आलम खान) :

(क) हिमाचल प्रदेश में पर्यटन का संवर्धन करने के लिए केन्द्रीय पर्यटन विभाग ने कोई सर्वेक्षण नहीं कराया है ।

(ख) चूंकि चौथी योजना से पर्यटन सेक्टर में सेंट्रलो-स्पोन्सर्ड स्कीमों समाप्त कर दी गई थी, केन्द्रीय पर्यटन विभाग द्वारा पर्यटन के विकास के लिए राज्य सरकारों को कोई धन-राशि आवंटित नहीं की जाती, अतः पर्यटन स्कीमों या तो केन्द्रीय सेक्टर में प्रारम्भ की जाती हैं या राज्य सेक्टर में, 1981-82 के दौरान हिमाचल प्रदेश में चुनो हुई स्कीमों पर चलाने के लिए नौकाओं की खरीद के वास्ते 2.62 लाख रुपये और मेले तथा त्यौहारों का संवर्धन करके के वास्ते 0.50 लाख रुपये राज्य सरकार के रिजर्व किए गए हैं ।

वार्षिक योजना 1982-83 में निर्धारित यात्रा परिपथों पर पड़ने वाले केन्द्रों पर सुविधाओं का विकास करने का प्रस्ताव है । हिमाचल प्रदेश राज्य सरकार से पर्यटन विकास का एक ब्लू प्रिंट प्राप्त हो गया है । धन-राशि की उपलब्धता और परस्पर प्राथमिकताओं पर निर्भर रहते हुए केन्द्रीय सेक्टर के अन्तर्गत प्रारम्भ की जाने वाली स्कीमों को एकीकृत और व्यवस्थानुसार ढंग से कार्यान्वित किया जाएगा ।

Credit from Foreign Countries

4356. DR. KRUPASINDHU BHOI: Will the Minister of FINANCE be pleased to state:

(a) what is the amount of credit India owes to foreign countries (State-wise) up to 13-3-1982;

(b) what is the amount of interest paid on such credit; and

(c) what are the measures taken by Government to repay the credit in time?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) The amount of credit India owes to foreign countries/institutions up to 31-3-1982 will be known only after the account for the current financial year are finalised. However, the amount of debt which India owed to foreign countries/institutions as on 31-12-81 works out to Rs. 14960.49 crores. Details are given in the attached statement.

(b) The estimated amount of interest payments on Government account during 1981-82 is Rs. 281.88 crores.

(c) The repayment of principal in respect of credit agreements concluded by the Government of India with foreign countries/institutions are being made in time as provided in those agreements.